

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:6034
ANSWERED ON:14.05.2012
PROMOTION POLICY IN PROVIDENT FUND ORGANISATIONS
Punia Shri P.L.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the promotions being given to the persons belonging to the general category as against the reserved posts in Provident Fund Organisations;
- (b) if so, the reasons for such a discrimination meted out to the persons belonging to the reserved category;
- (c) whether the Government is contemplating to check such promotions;
- (d) if not, the reasons therefor; and
- (e) if so, the measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): The Employees Provident Fund Organisation is required to follow the reservation policy of the Government in letter & spirit. As & when any incidence of violation of reservation policy is brought to the notice of Government, instructions are issued for necessary remedial actions. The Liaison Officer, during the inspection, also ensure that no violation of the reservation policy of the Government is made.